

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/407/2024 In IA(IBC)/340/2023**

**PETITION NUMBER : IBA/149/2020**

**NAME OF THE APPLICANT : Ramji Mahadevan (RP)  
M/s. Green Valley's Shelters Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
rules, 2016**  
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**ORDER**

Ld. Counsel Ms. E. Santhanalakshmi for the RP along with the RP in person.

Ld. Counsel for the Applicant seeks some time to get the views of the statutory auditor to proceed further in the matter.

List the application for hearing on **14.06.2024**.

**-Sd-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**